

**The Minister of Production (Shri K. C. Reddy):** (a) On 4th February, 1955.

(b) Thrice from 1-3-56 to 31-5-56 in the first instance; then upto 30-6-56 and the present sanction is valid upto the end of February 1957.

(c) Because the question of transferring the Research Station to the control of the Central Silk Board was then under consideration. The proposal to transfer has now however been dropped.

### Electric Power

**1696. Shri Sinhasan Singh:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) the monthly consumption of electric power in the Central Secretariat and whether any order or circular has been issued to switch off the light and fans when not needed;

(b) whether the circular has been implemented and if so, with what results;

(c) the amount of electric charges given before and after the circular, if any; and

(d) whether it is a fact that lights with high voltage remain on throughout the whole day and fans keep on running irrespective of there being enough light in day and there being no person sitting in the office?

**The Minister of Works, Housing and Supply and Commerce and Consumer Industries (Sadar Swaran Singh):** (a) Average monthly consumption in the Central Secretariat (North & South Blocks) during the year 1955-56 was Rs. 33,700/-. Circulars were issued in August 1948 and April 1949 to all the Ministries to see that lights and fans are switched off when not needed.

(b) The Central P.W.D. staff make periodical checks to ensure the implementation of the circulars.

(c) The annual sum paid for electric charges before the issue of circular etc. during 1947-48 was about Rs. 2,60,000/-. The expenditure incurred thereafter is progressively on the increase and sum paid for 1955-56 was about Rs. 4,04,400/-. The reason for this is that due to the expansion of various Ministries the lifts are running for a longer period. More heaters, air-conditioners, light points, plug points fans etc. are being provided. Temporary accommodation is provided in the verandahs and corridors where additional light points and fan points have been provided.

(d) No such lapse has come to notice.

### Local Development Programme in Bihar

**1697. {Thakur Jugal Kishore Sinha: Shri Deogam:**

Will the Minister of Planning be pleased to state the names and the size of the local development programmes in Bihar during the First Plan period which were directly approved by the Central Government with reasons for making grants direct?

**The Deputy Minister of Planning (Shri S. N. Mishra):** A statement is laid on the Table of the House. [See Appendix XII, annexure No. 60].

### द्वितीय पंच वर्षीय योजना

**१६९८. श्री भक्त दर्शन :** क्या योजना मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि उत्तर प्रदेश सरकार की इस प्रार्थना पर कि कुछ भारी उद्योगों को उस राज्य में स्थापित किया जाये, द्वितीय पंच वर्षीय योजना में कुछ संशोधन करने का निश्चय किया गया है ; और

(ख) यदि हां, तो क्या इन भारी उद्योगों के नाम, उनकी उत्पादन-क्षमता और उनके वित्तीय पहलुओं का एक विवरण सभा की टेबल पर रखा जायेगा ?

**योजना उपमंत्री (श्री श्याम नं० मिश्र):**

(क) जी, नहीं ।

(ख) प्रश्न ही नहीं उठता ।

### हिन्दुस्तान शिपयार्ड

**१६९९. श्री सू० चं० सोषिया :** क्या उत्पादन मंत्री यह बताने की कृपा करेंगे कि :

(क) इंग्लैंड में बनाये जाने वाले जहाजों की मांति के जहाज जो हिन्दुस्तान शिपयार्ड में बनाये जाते हैं उनकी उत्पादन लागत इंग्लैंड की तुलना में कैसी है, और इसका निश्चय किस प्रकार किया जाता है; और